

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 51 OF 2016 &
IA NO. 136 & 178 OF 2016**

Dated: 09th May, 2016

In the matter of :

Energy Watchdog

.... Appellant (s)

Versus

Uttarakhand Electricity Regulatory Commission & Ors.

....Respondent(s)

ORDER

The Bench has not assembled today. As agreed by the parties,
list the matter on **05.07.2016**.

COURT MASTER